

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No. 147/2015

This the 08th day of December, 2015

**Hon'ble Shri Sudhir Kumar, Member (A)
Hon'ble Shri Raj Vir Sharma, Member(J)**

Arvind Gautam, Age 33 years (constable in Delhi Police)
S/o Shri V.K. Gautam, R/o 45/2, Gali No.17,
East Azad Nagar, Delhi – 110051. ... Applicant
(By Advocate: None)

Versus

1. Govt. of NCT of Delhi
Through Chief Secretary,
Delhi Administration,
Near ITO, New Delhi.
2. The Commissioner of Police
Police Head Quarters, I.T.O, New Delhi
3. Staff Selection Commission
CGO Complex, Lodhi Road, New Delhi. ...

Respondents

(By Advocate: Shri S.M.Arif)

ORDER (ORAL)

Per Sudhir Kumar, Member (A):

Case called. None appears for the applicant. Learned counsel for the respondents has pointed out that none had appeared for the applicant on 07.07.2015, 02.09.2015 and 07.12.2015 also. He has put forward his arguments based upon his counter reply, and has submitted that as per Para-6 of the counter reply, the name of the applicant already figures in the list of candidates whose revised results had been forwarded to the Delhi Police, vide respondent Commission's letter dated 13.05.2015. He also submits that this may be the reason for the applicant not appearing in the case afterwards.

2. *Prima facie*, it appears that the applicant has lost interest in pursuing his case, which may be because of his having been selected on the basis of the revised results, and given appointment.

3. Therefore, the O.A. is dismissed in default and for non-prosecution.

(Raj Vir Sharma)
Member (J)

(Sudhir Kumar)
Member (A)

/kdr/